

(a) whether the Central Drugs Standard Control Organization has recently unearthed a racket at Chennai Port involving the use of fake labels and invoices to ship spurious Chinese drugs into Indian cities;

(b) if so, the facts and details thereof;

(c) whether the consignments of fake drugs have since been seized at Chennai port;

(d) if so, whether Government has taken up the matter with the Chinese Government/firms on fake drugs; and

(e) if so, response of the Chinese Government/firms thereto?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) to (c) During the recent past, three cases of import of bulk drugs from unregistered source originating from China were detected at Chennai sea port by the officers of Central Drugs Standard Control Organisation (CDSCO). The following bulk drugs have not been released from Chennai Port:

1. Roxithromycin - 500 Kgs
2. Progesterone - 400 Kgs
3. Cimetidine - 2000 Kgs.

The Central Drugs Standard Control Organization, Chennai office which investigated the matter, has requested "Absolute Confiscation and Prosecution" in these cases to customs authority.

(d) and (e) The CDSCO has taken up the import of these drugs to India with registered manufacturers in China who have informed that they have not manufactured the drugs which have landed at Chennai Port.

#### **Medi-claim policy for Government employees**

774. SHRI RAJNITI PRASAD: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government is considering to provide medi-claim policies to Government employees;

(b) if so, the details thereof;

(c) how the scheme will benefit them and by when it is likely to be implemented; and

(d) which companies have shown interest in the proposal of Government?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) to (d) The Sixth Central Pay Commission recommended the introduction of health insurance scheme for Central Government Employees and pensioners. It had recommended that for existing employees and pensioners, the scheme should be available on a voluntary basis subject to their paying

prescribed contribution. It had also recommended that the health insurance scheme should be compulsory for new Government employees who would be joining service after the introduction of the Scheme. Similarly, It had recommended that new retirees after the introduction of the insurance scheme would be covered under the scheme.

Ministry of Health & Family Welfare has floated an Expression of Interest from Insurance companies providing health Insurance and health insurance Consultants for implementation of the proposed Central Government Employees and Pensioners Health Insurance Scheme (CGEPHIS) for Central Government employees and pensioners on an all India basis.

#### **Providing lab facilities at Civil Hospital, Rohru**

775. SHRI RAJNITI PRASAD: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government will consider the proposal for providing vital laboratory instruments to the Civil Hospital, Rohru in Shimla District of Himachal Pradesh;

(b) whether it is a fact that due to absence of pathological tests in the said Hospital patients are referred to Shimla; and

(c) if so, what steps will be taken to fully equip the Hospital under N.R.H.M.?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) Yes. Under National Rural Health Mission (NRHM), States are encouraged to include proposal for improvement of health infrastructure including proposal for providing vital laboratory instruments in their Annual Programme Implementation Plan(PIP), which are considered and approved by National Programme Coordination Committee (NPCC).

(b) No. All routine Hematological tests including Biochemistry test, HIV Tests and Test related to Sexually Transmitted Diseases are being done at Civil Hospital, Rohru in Shimla District. Besides, all facilities for testing blood in Blood Bank are available there. However, Biopsies taken by the Surgeon are being sent to Pathology Deptt. of Medical College (Indira Gandhi Medical College, Shimla) because pathological/specialized tests are done only in the Labs of Medical Colleges.

(c) The funds will be released on the recommendations of the NPCC to Government of Himachal Pradesh in case they prefer to incorporate the case of upgradation of the said hospital in their annual PIP under NRHM.

#### **Medical treatment of BPL families**

776. SHRI RAJIV PRATAP RUDY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether households living below the poverty level will have an access to hospitals for medical treatment; and

(b) if so, by when and to what extent and what would be the policy thereof, with time frame for implementation?